

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2020 (MONDAY)

COURT – III

10:20 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors. With	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
2.	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2
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10:30 AM

(VIRTUAL MODE)

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

4.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
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After the above

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 146 of 2020	Ammana Bio Pharma Ltd & Ors Vs. B.R.Jayaram & Anr.	Raja Shekar Rao Salvaji	Y.Suryanarayana
6.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	
7.	Comp. App. (AT) No. 148 of 2020	Vikas Sureshbhai Patel Director and shareholder of hiraj Hospitality Pvt. Ltd. & Anr. Vs. The Registrar Companies, Gujarat	Devesh Rameshbhai Desai (C.S)	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 527 of 2020	MCC Concrete Vs. Northway Spaces Ltd.	Malak Manish Bhatt	Manu Aggarwal
9.	Comp. App. (AT) (Ins) No. 684 of 2020	Mohan Lal Dhakad Vs. BNG Global India Ltd.	Avinash Bhati	

For Hearing

10.	Comp. App. (AT) (Ins) No. 571 of 2020 Part Heard	Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors. With	Kamal Sehgal	Vinod Kumar Mahajan-R1
11.	Comp. App. (AT) (Ins) No. 572 of 2020 Part Heard	Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	Vinod Kumar Mahajan-R1

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar